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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO.26 /2009-2014

NEW DELHI, DATED 23rd DECEMBER, 2009

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment in Handbook of Procedure(Vol. I) 2009-2014:

Appendix 4D is amended to read as under :

APPENDIX 4D

LIST OF AGENCIES AUTHORISED TO ISSUE CERTIFICATION FOR GLOBAL SYSTEM OF TRADE PREFERENCES(GSTP), INDIA SRI LANKA FREE TRADE AGREEMENT(ISLFTA), CERTIFICATES OF ORIGIN UNDER ASEAN-INDIA FREE TRADE AGREEMENT AND INDIA - KOREA COMPREHENSIVE ECONOMIC PARTNERSHIP AGREEMENT (CEPA).

Export Inspection Council through their field offices known as Export Inspection Agencies with 57 offices all over India.

This issues in public interest.

Sd/-

(R.S.Gujral)

Director General of Foreign Trade and
Ex-Officio Speial Secretary to the Govt. of India

(File No.01/93/180/04/AM09/PC-2(B)

